GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3462 ANSWERED ON 10.08.2023

Implementation of Schemes in Nagaland

3462. SHRI TOKHEHO YEPTHOMI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of various schemes implemented in the State of Nagaland for minority communities; and

(b) the quantum of funds released to Nagaland under the said schemes during the last three years and the current year, year-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The Government implements various Schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs specifically implements various Schemes across the country including in the State of Nagaland for socio-economic and educational empowerment of the six (6) centrally notified minority communities. The schemes/programmes implemented by the Ministry are as under:

- (A) Educational Empowerment Schemes
 - (1) Pre-Matric Scholarship Scheme
 - (2) Post-Matric Scholarship Scheme

(3) Merit-cum-Means based Scholarship Scheme

(B) Employment and Economic Empowerment Schemes

(4) Pradhan Mantri Virasat Ka Samvardhan (PMVIKAS)

(5) National Minorities Development and Finance Corporation (NMDFC) Scheme for providing concessional loans to minorities.

(C) Special Schemes

(6) Jiyo Parsi: A scheme for reversing the declining trend of Parsi population.

(7) Qaumi Waqf Board Taraqqiati Scheme (QWBTS) and Shahari Waqf Sampatti Vikas Yojana (SWSVY).

(D) Infrastructure Development Schemes

(8) Pradhan Mantri Jan Vikas Karyakram (PMJVK)

The state-wise allocation of funds is not made under the schemes of the Ministry. However, the number and amount of scholarships sanctioned during 2020-21 and 2021-22 to the State of Nagaland is given in the table below. Scholarships during 2022-23 and 2023-24 have not been disbursed.

Name of the Scheme	2020-21		2021-22	
	Number of	Amount	Number of	Amount
	Scholarships	(in ₹ crore)	Scholarships	(in ₹ crore)
Pre-Matric Scholarship Scheme	69,054	24.01	78,013	28.09
Post Matric Scholarship Scheme	6,029	4.88	6,425	5.45
Merit-cum-Means Based	1,193	3.01	1,258	3.13
Scholarship Scheme				

Under Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS) of the Ministry, community infrastructure and basic amenities are being created and Nagaland has

been sanctioned a total of 10 infrastructure units, till the year 2022-23, worth \gtrless 221.92 crore. Out of the Central share of \gtrless 199.72 crore for implementation of these projects \gtrless 147.06 crore has already been released till now. As per the information received from the State, it has unspent balance of \gtrless 33.59 crore and utilisation certificate for $\end{Bmatrix}$ 66.70 crore is also pending against the expenditure reported by the State.

The National Minorities Development & Finance Corporation (NMDFC) extends concessional credit for self employment activities to the backward sections amongst the notified minorities through the State Channelizing Agencies (SCAs). Nagaland State Social Welfare Board (NSSWB), Nagaland Industrial Development Corporation (NIDC) and Nagaland Handloom & Handicrafts Development Corporation (NHHDC) the SCAs for NMDFC in the State have not been able to draw funds from NMDFC due to accumulation of overdues. NMDFC has entered into MOU with Canara Bank in FY 2021-22 to implement its schemes across the country with focus on States where SCAs are non-operational and in Nagaland, Canara Bank has disbursed ₹ 3.20 lakh in the FY 2022-23 to the targeted beneficiaries.
